

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/6574/2025 ARBA/13/2025	UTTAM BISWAL VS STATE OF ODISHA	KAMAL BEHARI PANDA, (SR.ADV.) VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Arbp/0000001/2023
2	D-BLAPL/4674/2025 BLAPL/1838/2025	PARSURAM BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SALIPUR /393 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001227/2024
3	D-BLAPL/4552/2025 BLAPL/1839/2025	SANJIT NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 3RD ADJ BHUBANESWAR(Khordha) TR/0000558/2024
4	D-BLAPL/4833/2025 BLAPL/1840/2025	GULAM MUSTAFA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	BADAGODA P.S. /13 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000024/2025
5	D-BLAPL/4910/2025 BLAPL/1841/2025	SANJAYA PANDA VS STATE OF ODISHA	DIBYENDU CHAKRABARTY VS	NAYAPALLI P.S. /761 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001508/2024
6	D-BLAPL/4578/2025 BLAPL/1842/2025	TUNGI @ DIBAS NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANARAPAL /259 /2023 A.D.J.,ANGUL(Anugul) CT/0000320/2023
7	D-BLAPL/4753/2025 BLAPL/1843/2025	JUDHISTIRA KOUSLYA@RAHUL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /140 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000090/2024
8	D-BLAPL/4935/2025 BLAPL/1844/2025	SIBA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BASELI SAHI PS /231 /2024 J.M.F.C. (II), PURI(Puri) GR/0000798/2024
9	D-BLAPL/4038/2025 BLAPL/1845/2025	JADU GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /74 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000059/2024
10	D-BLAPL/4931/2025 BLAPL/1846/2025	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	BARAMBA /214 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000304/2024
11	D-BLAPL/4934/2025 BLAPL/1847/2025	BULU @ ANIL SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PIPLI /239 /2024 J.M.F.C.,PIPLI(Puri) GR/0000417/2024

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12	D-BLAPL/4867/2025 BLAPL/1848/2025	M.D ALLAUDIN VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /279 /2024 J.M.F.C.,PURI(Puri) GR/0001030/2024
13	D-BLAPL/3842/2025 BLAPL/1849/2025	DUKHABANDHU MAHAKUD @ ANDA MAHAKUD VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	PATNA /157 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000022/2024
14	D-BLAPL/4923/2025 BLAPL/1850/2025	RAJ KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /19 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000029/2025
15	D-BLAPL/4248/2025 BLAPL/1851/2025	GHASIRAM @ DENJALIA SAMALA @ TAMALIA VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	DEOGAON /291 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Deogarh) GR/0002356/2024
16	D-BLAPL/4885/2025 BLAPL/1852/2025	PAPU @ PRAFULA MALIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /490 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000754/2024
17	D-BLAPL/4999/2025 BLAPL/1853/2025	TARUN PRADHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	G.R.P.S.,SAMBALPUR /141 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000122/2024
18	D-BLAPL/4996/2025 BLAPL/1854/2025	NARESH NAIK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KUNDHEIGOLA /200 /2024 J.M.F.C.,REAMAL(Debagarh) CT/0000391/2024
19	D-BLAPL/5000/2025 BLAPL/1855/2025	ASHIS KHESS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /594 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Deogarh) CT/0001170/2024
20	D-BLAPL/4997/2025 BLAPL/1856/2025	DHANURJAYA HARIJAN @ BABULA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /5 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koel) GR/0000051/2025
21	D-BLAPL/4998/2025 BLAPL/1857/2025	NIRANJAN GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	CHAULIAGANJA /263 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001051/2024
22	D-BLAPL/4956/2025 BLAPL/1858/2025	TATHAGAT SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BALIMI /274 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0001026/2024
23	D-BLAPL/5003/2025	AJAYA HARIJAN	ARIJEET MISHRA	KUNDRA /5 /2025

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	BLAPL/1859/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000051/2025
24	D-BLAPL/4958/2025 BLAPL/1860/2025	CHANDAN DALEI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /390 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000589/2024
25	D-BLAPL/4968/2025 BLAPL/1861/2025	RAJAN SANYASI VS STATE OF ODISHA	SK. ZAFARULLA VS	RAJGANGPUR /549 /2024 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000985/2024
26	D-BLAPL/5005/2025 BLAPL/1862/2025	KHETRAMOHAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /279 /2024 A.D.J.,BOLANGIR(Balangir) SC/0000145/2024
27	D-BLAPL/4989/2025 BLAPL/1863/2025	RANJIT KUMAR PANDAB @ RANJIT PANDAB VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /516 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0001663/2024
28	D-BLAPL/5002/2025 BLAPL/1864/2025	PRASANTA KUMAR NAHAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000004/2025
29	D-BLAPL/5008/2025 BLAPL/1865/2025	AJAYA BAGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPL.TASK FORCE /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000161/2024
30	D-BLAPL/4691/2025 BLAPL/1866/2025	JAYSING @ JAYADEV BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	PADAMPUR /14 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000062/2025
31	D-BLAPL/4620/2025 BLAPL/1867/2025	BULU NAYAK @ BULU VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	Maitri Vihar PS /547 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000652/2024
32	D-BLAPL/5024/2025 BLAPL/1868/2025	KUSA PARAJA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /45 /2022 A.D.J.,JEYPORE(Koraput) CT/0000079/2022
33	D-BLAPL/5027/2025 BLAPL/1869/2025	SUMIT GOUDA @ GOUD @ ROJA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	RENGALI /217 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000096/2024
34	D-BLAPL/4954/2025 BLAPL/1870/2025	ADARSHA BEHERA VS	AJAYA KUMAR JENA VS	CHOUDWAR /29 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu

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35	D-BLAPL/5037/2025 BLAPL/1871/2025	STATE OF ODISHA ARJUN SETH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	Spl/0000011/2025 SUNDARGARH SADAR /274 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000194/2024
36	D-BLAPL/3279/2025 BLAPL/1872/2025	AKASH MUKHI @ BADAL VS STATE OF ODISHA	CHANDRA SEKHAR MANDAL VS	BARIPADA TOWN /333 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000545/2024
37	D-BLAPL/4869/2025 BLAPL/1873/2025	KISHOR SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	GAISILET /245 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001501/2024
38	D-BLAPL/4903/2025 BLAPL/1874/2025	PAPU @ CHINMAYA DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	SIMULIA /431 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001745/2024
39	D-BLAPL/5011/2025 BLAPL/1875/2025	RABI SHANKAR VERMA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANDOMUNDA /225 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001113/2024
40	D-BLAPL/5022/2025 BLAPL/1876/2025	ARJUN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /570 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003038/2024
41	D-BLAPL/5016/2025 BLAPL/1877/2025	SONU MOHANTY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /10 /2025 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000006/2025
42	D-BLAPL/919/2025 BLAPL/1878/2025	ANUPAMA MOHAPATRA @ARUPAMA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	DELANGA /61 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000406/2024
43	D-BLAPL/5038/2025 BLAPL/1879/2025	PABITRA NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /33 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000003/2025
44	D-BLAPL/5020/2025 BLAPL/1880/2025	TINKU SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /412 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003204/2024
45	D-CMAPL/4425/2025 CMAPL/64/2025	SUMITRA DEVI AGRAWAL VS STATE BANK OF INDIA, BOLANGIR	ADV. VS	// () //

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46	D-CMAPL/5125/2025 CMAPL/65/2025	PRAMOD KUMAR SAMANTARAY VS STATE OF ODISHA	RASMIREKHA NAYAK VS	// () //
47	D-CMAPL/6517/2025 CMAPL/66/2025	RANI LAXMIBAI SHAKTI SANCHAYIKA MAHASHANGHA, BALANGIR VS STATE OF ODISHA	ATUL TRIPATHY VS	// () //
48	D-CMAPL/6620/2025 CMAPL/67/2025	SATYABHAMA MOHAPATRA VS ABHAYA TARAI	AJIT KU.TRIPATHY VS	// () //
49	D-CMP/6450/2025 CMP/240/2025	GINNI BAI GUPTA VS MANISH JAIN	SUSHANTA KUMAR JOSHI VS	// CIVIL JUDGE(SD),KANTABANJI(Balangir) CS/000016/2017
50	D-CMP/4084/2025 CMP/241/2025	DALIMA MUDULI VS BHAJANANANDA MUDULI	PRAFULLA CHANDRA DAS VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CMA/000022/2017
51	D-CMP/5827/2025 CMP/242/2025	ADEITYA KUMAR MALLICK VS BASANTA CHANDRA MALLICK	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendujhar) IA/0000161/2024
52	D-CMP/6066/2025 CMP/243/2025	SATYABHAMA BALIARSINGH VS DILLIP KUMAR LENKA	SANTOSH KUMAR SAMANTARAY VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) IA/0000001/2025
53	D-CMP/5015/2025 CMP/244/2025	ADIKANDA NAYAK VS HARIHARA PRADHAN	MRUGANKA MAULI PATNAIK VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000308/2016
54	D-CMP/6378/2025 CMP/245/2025	SUMITRA MAHARANA VS JHLI OJHA	DIPAK RANJAN MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK IA/0000001/2024
55	D-CMP/5872/2025 CMP/246/2025	M/S ADRASH PALACE PVT. LTD., SUNDARGARH VS PRIAMBADA DWIBEDI	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000047/2008
56	D-CMP/6109/2025 CMP/247/2025	ANAMA CHARAN SAHOO VS BABANA CHARAN AYACH	SUKANTA KUMAR NAYAK VS	// A.D.J.,ANANDAPUR(Kendujhar) Fao/0000008/2023
57	D-CMP/5265/2025	NABAKISHORE MOHAPATRA	BRUNDABAN ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/248/2025	VS KUMAR MOHAPATRA	VS	DISTRICT & SESSIONS JUDGE,PURI(Pur RFA/0000056/2008
58	D-CONTC/6167/2025 CONTC/815/2025	JANMEJAYA BHABASAGAR VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// ()
59	D-CONTC/6172/2025 CONTC/816/2025	BISWARANJAN DASH VS SATYABRATA SAHU, IAS	ADV. VS	// ()
60	D-CONTC/6178/2025 CONTC/817/2025	SAROJINI SETHI VS SAISRI LOKANATH PRASAD SETHI, TAHASILDAR, BALIAPAL	ADV. VS	// ()
61	D-CONTC/6191/2025 CONTC/818/2025	NABAKISHORE NAYAK VS GOKULA CHANDRA BALABANTARAY, B.E.O, BOLAGARH	ADV. VS	// ()
62	D-CONTC/6197/2025 CONTC/819/2025	AJIT KUMAR KHUNTIA VS GYANENDRA PRATAP SINGH, D.G, CRPF	ADV. VS	// ()
63	D-CONTC/5618/2025 CONTC/820/2025	SADANANDA NAYAK VS ADIKANDA GAMANGO, B.E.O, KASHI NAGAR, GAJAPATI	VS	// ()
64	D-CONTC/5788/2025 CONTC/821/2025	AKHAYA KUMAR CHHOTARAYA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// ()
65	D-CONTC/5863/2025 CONTC/822/2025	DEBENDRA KUMAR SAHU VS SUBRAT KUMAR PANDA, IAS	ADV. VS	// ()
66	D-CONTC/6212/2025 CONTC/823/2025	LALIT MOHAN SWAIN VS BIJAY KUMAR DASH, COMMNR., C.M.C	ADV. VS	// ()
67	D-CONTC/6237/2025 CONTC/824/2025	NIRANJAN MISHRA VS PRAMOD KUMAR KAR, B.E.O, PURI SADAR	ADV. VS	// ()
68	D-CONTC/6246/2025 CONTC/825/2025	INDIRA KUMARI BHUKTA VS	ADV. VS	// ()

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69	D-CONTC/6200/2025 CONTC/826/2025	SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDU. DHANANJAYA DUTTA VS SANJAYA KUMAR SINGH, IAS	ADV. VS	// // ()
70	D-CONTC/6370/2025 CONTC/827/2025	SANJEEB KUMAR SAHU VS GAURAV SHIVAJI ISALWAR, IAS	PRASANTA KUMAR TRIPATHY VS	// ()
71	D-CONTC/6375/2025 CONTC/828/2025	LINGARAJ BEHERA VS J SONAL, IAS	RAKESH NAYAK VS	// ()
72	D-CONTC/6389/2025 CONTC/829/2025	RABINARAYAN PATI VS SHALINI PANDIT, IAS	ADV. VS	// ()
73	D-CONTC/6397/2025 CONTC/830/2025	SAILABALA SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// ()
74	D-CONTC/6398/2025 CONTC/831/2025	NAKULA BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// ()
75	D-CRLA/4524/2025 CRLA/226/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KISHORENAGAR (ANUGUL) /63 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000035/2021
76	D-CRLA/4654/2025 CRLA/227/2025	BABU@BABUL SWAIN VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /28 /2015 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000124/2017
77	D-CRLA/4438/2025 CRLA/228/2025	BALIA@BALARAM PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /486 /2024 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000012/2024
78	D-CRLA/2304/2025 CRLA/229/2025	SURAJ LAKRA VS STATE OF ODISHA	DEBASNAN DAS VS	BARGAON /23 /2015 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000106/2018
79	D-CRLA/3906/2025 CRLA/230/2025	PRAMOD BHAGAT VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PARADEEP LOCK /90 /2014 A.D.J.,KUJANG(Jagatsinghapur) CT/0000044/2015

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80	D-CRLLP/4558/2025 CRLLP/10/2025	STATE OF ODISHA(VIG.) VS SANJUKTA PANDA	SANGRAM DAS, S.C(VIG.) VS	VIGILANCE PS (BERHAMPUR) /13 /2009 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000014/2009
81	D-CRLLP/4775/2025 CRLLP/11/2025	BIRANCHI NARAYAN RATH VS SATYA NARAYAN BEHERA	SATYA RANJAN MULIA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000233/2019
82	D-CRLMA/4304/2025 CRLMA/23/2025	BAGADI RAMAKRISHNA@R.K BAGADI VS STATE OF ODISHA	SUNIL J MATHEWS VS	JUJUMURA /127 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000574/2024
83	D-CRLMA/4851/2025 CRLMA/24/2025	NILA TAREI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	S.P.(CID-CRL),CUTTACK /9 /2019 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000278/2019
84	D-CRLMC/1577/2025 CRLMC/690/2025	SARAT KUMAR ROUT VS STATE OF ODISHA	SRINIBASH PADHI VS	CHAULIAGANJA /254 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001101/2023
85	D-CRLMC/3376/2025 CRLMC/691/2025	ASIS KUMAR PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	MAHILA P.S.(BBSR) /138 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001392/2023
86	D-CRLMC/4092/2025 CRLMC/692/2025	NIRANJAN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /387 /2021 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000329/2021
87	D-CRLMC/4302/2025 CRLMC/693/2025	SUDHIR @ SUDHEER NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /8 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000011/2022
88	D-CRLMC/4734/2025 CRLMC/694/2025	PURNA CHANDRA YADAV VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	LAXMIPUR /11 /2013 J.M.F.C.,LAXMIPUR(Koraput) GR/0000043/2013
89	D-CRLMC/4690/2025 CRLMC/695/2025	BHASKAR RAO NEKKANTI@N.BHASKAR RAO VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	S.P.(CID-CRL),CUTTACK /10 /2011 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R ICC/0000006/2024
90	D-CRLMC/4331/2025 CRLMC/696/2025	G.DIRAJ VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000028/2023
91	D-CRLMC/4362/2025	MALAYA KISHORE KHOSLA	SANGRAM KESHARI ROUT	/ /0

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	CRLMC/697/2025	VS STATE OF ODISHA	VS	JMFC, BORIGUMMA(Koraput) 2(B)CC/000032/2006
92	D-CRLMC/4857/2025 CRLMC/698/2025	PREMSILA PRADHANI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KANTABANJI /127 /2013 J.M.F.C.,MURIBAHAL(Balangir) GR/0000269/2013
93	D-CRLMC/4399/2025 CRLMC/699/2025	SUKUMAR SAMAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	ERASAMA /3 /2003 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000024/2003
94	D-CRLMC/4893/2025 CRLMC/700/2025	SRIKANTA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /47 /2011 A.D.J.,BALASORE(Baleshwar) ST/0000064/2011
95	D-CRLMC/4927/2025 CRLMC/701/2025	SILU LAMA VS STATE OF ODISHA	SARFARAZ AHMED VS	/ /0 A.D.J.,BHUBANESWAR(Khordha) CRREV/0000099/2024
96	D-CRLMC/4916/2025 CRLMC/702/2025	DURYODHAN MAHANANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PAIKMAL /89 /2017 S.D.J.M.,PADAMPUR(Bargarh) GR/0000438/2017
97	D-CRLMC/4545/2025 CRLMC/703/2025	AKHAYA KUMAR SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TIRTOL /86 /2009 JMFC TIRTOL(Jagatsinghapur) GR/0000344/2009
98	D-CRLMC/4943/2025 CRLMC/704/2025	BISWAJIT BIDYADHAR MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /196 /2018 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000484/2018
99	D-CRLMC/5090/2025 CRLMC/705/2025	HEMANT KUMBHAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	MAHILA PS SAMBALPUR /83 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002180/2024
100	D-CRLMC/4988/2025 CRLMC/706/2025	RAMNARAYAN DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /212 /2005 J.M.F.C.(CITY),BALASORE(Baleshwar) GR/0001302/2005
101	D-CRLMC/4957/2025 CRLMC/707/2025	MAHESWAR SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TIHIDI /114 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0000523/2023
102	D-CRLMC/4689/2025 CRLMC/708/2025	BASA @ BASANTA NATIA VS	SAROJ KUMAR DASH VS	GONDIA /206 /2008 J.M.F.C.,GONDIA(Dhenkanal)

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103	D-CRLMC/4924/2025 CRLMC/709/2025	STATE OF ODISHA PRAGYAN PRIYA SWAIN VS	GOREKHANATH DAS VS	GR/0001053/2008 SPECIAL CRIME UNIT /4 /2024 3RD ADJ BHUBANESWAR(Khordha) TR/0000161/2024
104	D-CRLMC/5049/2025 CRLMC/710/2025	STATE OF ODISHA RUBINA MOHANTY VS	DEBA KUMAR RATH VS	BADAGODA P.S. /40 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000069/2025
105	D-CRLMC/4733/2025 CRLMC/711/2025	STATE OF ODISHA KISHOR KUMAR SAHU @ LITU @ KISHORE SAHU VS	JYOTIRMAYA SAHOO VS	GOPALPUR /73 /2006 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000496/2006
106	D-CRLMC/4959/2025 CRLMC/712/2025	STATE OF ODISHA KIRTI CHANDRA PALTASINGH VS	RAMDAS ACHARY VS	/ /0 1ST A.D.J.,BERHAMPUR(Ganjam) TR/0000055/2018
107	D-CRLMC/4979/2025 CRLMC/713/2025	STATE OF ODISHA BIRAJ PATNAIK VS	RASHMI RANJAN JENA VS	NAYAPALLI P.S. /36 /2025 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000064/2025
108	D-CRLMC/5001/2025 CRLMC/714/2025	STATE OF ODISHA PURAN PANKA @ PURANA PANAKA VS	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /147 /2022 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000062/2022
109	D-CRLMC/5006/2025 CRLMC/715/2025	STATE OF ODISHA SURANJAN MALLICK VS	SUSHANTA HARICHANDAN VS	/ /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000168/2023
110	D-CRLMP/4652/2025 CRLMP/228/2025	STATE OF ODISHA BISWARANJAN PARIDA VS	VS	/ /0 ()
111	D-CRLMP/4539/2025 CRLMP/229/2025	STATE OF ODISHA SADHANA BEHERA VS	SAUBHAGYA KETAN NAYAK VS	// BRAJARAJNAGAR /287 /2023 ()
112	D-CRLMP/4600/2025 CRLMP/230/2025	STATE OF ODISHA JHUNU MALLICK VS	BIPIN KUMAR NAYAK VS	// / /0 ADDL.SESIONS JUDGE,NIMPARA(Puri)
113	D-CRLMP/4619/2025 CRLMP/231/2025	STATE OF ODISHA MAGUNI ROUT VS	KARUNAKAR GAYA VS	ICC/0000013/2024 / /0 ()
		STATE OF ODISHA		//

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114	D-CRLMP/4847/2025 CRLMP/232/2025	SK.TABRAZ @ TABREZ VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	//0 () //
115	D-CRLMP/4404/2025 CRLMP/233/2025	BISHNU MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //
116	D-CRLMP/4407/2025 CRLMP/234/2025	SUBRAT MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
117	D-CRLMP/4645/2025 CRLMP/235/2025	SUSHREETA ROUT @ SUSHRITA ROUT VS STATE OF ODISHA	SAROJ KU PADHI VS	//0 () //
118	D-CRLMP/4813/2025 CRLMP/236/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	AIR FIELD P.S. /231 /2024 () //
119	D-CRP/6015/2025 CRP/5/2025	RANJAN KUMAR SWAIN VS DEEPAK KUMAR ACHARYA	JAJATI KESHARI KHUNTIA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000540/2022
120	D-FAO/4511/2025 FAO/73/2025	UPENDRANATH PARIDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000106/2024
121	D-FAO/5973/2025 FAO/74/2025	RAMESH BEHERA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000039/2022
122	D-LAA/3766/2025 LAA/5/2025	NAUSAD KHAN VS STATE OF ODISHA	SUDHIR CHANDRA MOHANTY VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr LA/0000023/2001
123	D-MACA/5962/2025 MACA/220/2025	THE MANAGER (LEGAL) RELIANCE GENERAL INSURANCE CO. LTD., BBSR VS RAJA BINDHANI	SUBRAT SATPATHY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000107/2019
124	D-MACA/6341/2025 MACA/221/2025	MINATI SETHI VS SARITA PATTNAIK	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000194/2018
125	D-MACA/6034/2025	BRANCH MANAGER, CHOLA MS GENERAL INSURANCE COMPANY LIMITED ,BBSR	ADAM ALI KHAN	//

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	MACA/222/2025	VS KADAMBINI SAHU	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000191/2022
126	D-MACA/6253/2025 MACA/223/2025	DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE COMPANY.LTD , CUTTACK VS BHANUMATI MOHANTY	PRAKASH KUMAR MOHANTY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000067/2022
127	D-MACA/6343/2025 MACA/224/2025	HARIHAR BEHERA VS PUNYABRATA PARIDA	PRADEEP KUMAR MISHRA VS	// III MACT,PURI(Puri) MACT/0000387/2016
128	D-MACA/6481/2025 MACA/225/2025	PREMA NAIK VS PATEL KUMAR BANICHUL	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000033/2021
129	D-MATA/6386/2025 MATA/76/2025	SIMA BEHERA @ SEEMA BEHERA VS KALICHARAN BEHERA	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000034/2024
130	D-MATA/6595/2025 MATA/77/2025	DR. SUSHREE SANGITA PATNAIK VS DR. RAKESH MOHANTY	LAXMIDHAR DASH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000257/2023
131	D-MATA/3076/2025 MATA/78/2025	KASMIRA NAYAK VS SUSHIL KUMAR JENA	PRAVAT KUMAR MOHANTY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000179/2022
132	D-MATA/6534/2025 MATA/79/2025	SANGRAM KESHARI SAHU VS MINAKSHI MOHAPATRA	SUVASHISH PATTANAIAK VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000696/2023
133	D-OTAPL/4342/2025 OTAPL/18/2025	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. EARTH MINERALS COMPANY LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
134	D-OTAPL/4755/2025 OTAPL/19/2025	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS T SRINIVASA RAO	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
135	D-OTAPL/4707/2025 OTAPL/20/2025	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. MYTHRI INFRASTRUCTURE AND MINING INDIA PVT LTD.,RAYAGADA	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
136	D-RPFAM/5615/2025 RPFAM/45/2025	PRAJNA BEHERA VS	SUKANTA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, BHADRAK(Bh

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137	D-RSA/6656/2025 RSA/91/2025	ASHUTOS DAS SULACHANA BEHERA VS MANOJ BEHERA	SAMBIT RATH VS	Crp/0000097/2023 // A.D.J.,BARIPADA(Mayurbhanj) RFA/0000060/2016
138	D-RSA/3581/2025 RSA/92/2025	LOHITA ROUT VS SURESH CHANDRA ROUT CHAKRADHAR SAHOO	NIHAR RANJAN MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000043/1999
139	D-RVWPET/6356/2025 RVWPET/49/2025	VS TPCODL, BBSR	VS	// ()
140	D-RVWPET/2159/2025 RVWPET/50/2025	CHANDRAKANTA NANDA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// () //
141	D-RVWPET/6577/2025 RVWPET/51/2025	PRAGATI MANGARAJ VS A.R.C.S., BBSR	VS	// () //
142	D-SAO/6423/2025 SAO/2/2025	BULU BEHERA VS KUSANATH MALI	DEBASIS TRIPATHY VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000016/2024
143	D-TRP(C)/6451/2025 TRP(C)/42/2025	SALINI SATPATHY VS ANKIT KUMAR DASH	DEEPAK RANJAN SUNDARAY VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000121/2024
144	D-TRPCRL/4270/2025 TRPCRL/16/2025	JITENDRA KUMAR DAS VS PALLABI BISWAL	PRAVASH CHANDRA JENA VS	//0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000382/2024
145	D-TRPCRL/4607/2025 TRPCRL/17/2025	BISHNU CHARAN NAYAK VS LINUBALA KOTHALA	MANORANJAN MUDULI VS	KHANDAPARA /175 /2021 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000171/2021
146	D-WA/5943/2025 WA/437/2025	DR. TAPAN KUMAR PRADHAN VS XIM UNIVERSITY, ODISHA	IN PERSON VS	// () //
147	D-WA/6432/2025 WA/438/2025	STATE OF ODISHA VS KALI PRASAD PADHY	SIDHARTH PRASAD DAS,A.S.C VS	// () //

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148	D-WA/6339/2025 WA/439/2025	STATE OF ODISHA VS DHANANJAYA DUTTA	BIMBISAR DASH, A.G.A. VS	// 0 //
149	D-WA/6438/2025 WA/440/2025	STATE OF ODISHA VS AKSHYA KUMAR BEHERA	SIDHARTH PRASAD DAS, A.S.C. VS	// 0 //
150	D-WA/6417/2025 WA/441/2025	GHASIRAM BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
151	D-WA/6465/2025 WA/442/2025	STATE OF ODISHA VS SUVENDU SEKHAR NAYAK	SIDHARTH PRASAD DAS, A.S.C. VS	// 0 //
152	D-WA/6516/2025 WA/443/2025	STATE OF ODISHA VS BIRABAR BARIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
153	D-WA/6646/2025 WA/444/2025	SUSHMA PADHY VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
154	D-WP(C)/6427/2025 WP(C)/4993/2025	SURENDRA RAULA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
155	D-WP(C)/6101/2025 WP(C)/4994/2025	PRASANNA KUMAR PATNAIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
156	D-WP(C)/6428/2025 WP(C)/4995/2025	DEBASMITA PANDA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
157	D-WP(C)/6087/2025 WP(C)/4996/2025	MAHESWAR SAMAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
158	D-WP(C)/6289/2025 WP(C)/4997/2025	MITHUN KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
159	D-WP(C)/6205/2025	DRAUPADI SAHU	CHITTA RANJAN PATTNAIK	//

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	WP(C)/4998/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/5097/2025 WP(C)/4999/2025	KALPANA JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
161	D-WP(C)/6291/2025 WP(C)/5000/2025	DHARITRI MOHANTY VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR	ANJAN KUMAR BISWAL VS	// 0 //
162	D-WP(C)/6461/2025 WP(C)/5001/2025	BISWANATH GOUDA VS STATE OF ODISHA	DR.PATANJALI TRIPATHY VS	// 0 //
163	D-WP(C)/4856/2025 WP(C)/5002/2025	M/S KAB TAK ROKOGE SECURITY AND MANPOWER SERVICES PVT. LIMITED, CUTTACK VS M/S EMPLOYEES STATE INSURANCE CORPORATION, GOVT. OF INDIA, NEW DELHI	ANIL PRASAD JENA VS	// 0 //
164	D-WP(C)/6301/2025 WP(C)/5003/2025	UNION BANK OF INDIA, ASSET RECOVERY BRANCH, BBSR VS CHIEF JUDICIAL MAGISTRATE (CJM), GANJAM	BHASKAR CHANDRA PANDA VS	// 0 //
165	D-WP(C)/6413/2025 WP(C)/5004/2025	M/S. FRIENDS RESTAURANT, S.N.T. ROAD, BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
166	D-WP(C)/6448/2025 WP(C)/5005/2025	BUDHIA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
167	D-WP(C)/6462/2025 WP(C)/5006/2025	SIKIDI ROUT VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
168	D-WP(C)/4927/2025 WP(C)/5007/2025	JHARANARANI PARIDA @ DR.JHARANA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
169	D-WP(C)/6449/2025 WP(C)/5008/2025	M/S RAJ RESTURANT , BERHAMPUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
170	D-WP(C)/4946/2025 WP(C)/5009/2025	KAMALINI SENAPATI VS	BIBHUTI BHUSAN PANDA VS	// 0

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171	D-WP(C)/6303/2025 WP(C)/5010/2025	UNION OF INDIA NIHAR RANJAN ROUT VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// // 0 //
172	D-WP(C)/6452/2025 WP(C)/5011/2025	SATYAJIT DAS VS HINDUSTAN AERONAUTICS LTD (HAL), BANGLORE	ACHYUTANANDA PATTANAIAK VS	// 0 //
173	D-WP(C)/6474/2025 WP(C)/5012/2025	KING SECURITY GUARDS SERVICES PVT LTD. VS GENERAL MANAGER EAST COAST RAILWAY,BHUBANESWAR	HITENDRA NATH VS	// 0 //
174	D-WP(C)/6453/2025 WP(C)/5013/2025	PRATIMA SAHU VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
175	D-WP(C)/6321/2025 WP(C)/5014/2025	SIDHANTA SUBRAT PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
176	D-WP(C)/6454/2025 WP(C)/5015/2025	BISWAJIT DAS VS HINDUSTAN AERONAUTICS LTD (HAL), BANGLORE	ACHYUTANANDA PATTANAIAK VS	// 0 //
177	D-WP(C)/6476/2025 WP(C)/5016/2025	SASHADHAR SETHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
178	D-WP(C)/6456/2025 WP(C)/5017/2025	SUJAN SHUKLA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
179	D-WP(C)/4952/2025 WP(C)/5018/2025	KAMALINI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //
180	D-WP(C)/6471/2025 WP(C)/5019/2025	JANMEJAY MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
181	D-WP(C)/6467/2025 WP(C)/5020/2025	DILLIP KUMAR PATRA VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// 0 //

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182	D-WP(C)/6307/2025 WP(C)/5021/2025	M/S. ARJUN REALTORS, BARGARH VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
183	D-WP(C)/6407/2025 WP(C)/5022/2025	MANAS RANJAN PRADHAN VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
184	D-WP(C)/4966/2025 WP(C)/5023/2025	JANI SENAPATI VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //
185	D-WP(C)/6331/2025 WP(C)/5024/2025	ANIL KUMAR CHHOTARAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
186	D-WP(C)/6484/2025 WP(C)/5025/2025	SHRABANI MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
187	D-WP(C)/6320/2025 WP(C)/5026/2025	ODISHA GRAMYA BANK, RUSIPADA BRANCH, PURI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
188	D-WP(C)/6500/2025 WP(C)/5027/2025	P.ESWARI RAO VS THE DIVISIONAL MANAGER E.C RAILWAYS , KHURDA ROAD	SURYA NARAYAN SATPATHY VS	// 0 //
189	D-WP(C)/6521/2025 WP(C)/5028/2025	NATIONAL ALUMINIUM COMPANY LTD., KHURDA VS M/S. MAHESWARI BROTHERS COAL LTD., TELENGANA	MANOJ KUMAR MISHRA VS	// 0 //
190	D-WP(C)/6501/2025 WP(C)/5029/2025	ESHAK KHAN VS THE DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHURDA ROAD	SURYA NARAYAN SATAPATHY VS	// 0 //
191	D-WP(C)/6359/2025 WP(C)/5030/2025	MAHAMMAD RAYYAN ANSARI VS STATE BANK OF INDIA, JAWAHARLAL NEHRU MARG, BBSR	PRAKASH KUMAR MISHRA VS	// 0 //
192	D-WP(C)/6361/2025 WP(C)/5031/2025	ARABINDA SENAPATI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
193	D-WP(C)/6330/2025	DHANANJAY CHARAN DEY	DURGESH NARAYAN RATH	//

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	WP(C)/5032/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/2389/2025 WP(C)/5033/2025	MONALISHA DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
195	D-WP(C)/6364/2025 WP(C)/5034/2025	RAJAT KUMAR PALAI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
196	D-WP(C)/6366/2025 WP(C)/5035/2025	BHAKTA LUHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
197	D-WP(C)/6292/2025 WP(C)/5036/2025	KAMALAKANTA DHINDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
198	D-WP(C)/6373/2025 WP(C)/5037/2025	MANJULA KAR VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
199	D-WP(C)/6129/2025 WP(C)/5038/2025	SANKAR KISHAN VS LAND ACQUISITION OFFICER, TALCHER, BIMALAGARH, NBG RAIL LINK PROJECT, SUNDARGARH.	LAXMINARAYAN PATEL VS	// 0 //
200	D-WP(C)/6486/2025 WP(C)/5039/2025	M/S B.N. CONSTRUCTION,JAGATSINGHPUR VS THE CHAIRMAN PARADIP PORT AUTHORITY , PARADIP,JAGATSINGHPUR	BIPLABA P.B. BAHALI VS	// 0 //
201	D-WP(C)/6404/2025 WP(C)/5040/2025	SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //
202	D-WP(C)/6287/2025 WP(C)/5041/2025	BRUNDABAN SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
203	D-WP(C)/6405/2025 WP(C)/5042/2025	PADMAJA MOHANTY VS MEMBER BOARD OF REVENUE, BBSR	SUKANTA KUMAR NAYAK (2) VS	// 0 //
204	D-WP(C)/3308/2025 WP(C)/5043/2025	SUDARSHAN NANDY VS	DURGESH NARAYAN RATH VS	// 0

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205	D-WP(C)/6489/2025 WP(C)/5044/2025	STATE OF ODISHA SRIDHAR TRIPATHY VS COLLECTOR AND D.M., BALASORE	BIRAJA PRASANNA DAS VS	// // 0 //
206	D-WP(C)/6506/2025 WP(C)/5045/2025	BASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
207	D-WP(C)/6523/2025 WP(C)/5046/2025	BALABHADRA SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
208	D-WP(C)/3669/2025 WP(C)/5047/2025	TARA PRASANNA SAHOO VS ADDL. COMNR., ADDL. REVISIONAL COURT-IV, ODISHA, BBSR	PRONOY MOHANTY VS	// 0 //
209	D-WP(C)/6541/2025 WP(C)/5048/2025	GOLAKA DAS VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
210	D-WP(C)/6687/2025 WP(C)/5049/2025	DEEPTIMAYEE PRADHAN VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
211	D-WP(C)/6542/2025 WP(C)/5050/2025	RUPALI SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
212	D-WP(C)/6241/2025 WP(C)/5051/2025	DR. DALIA DASH VS GOVT HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR	NIROJ KUMAR MAHAPATRA VS	// 0 //
213	D-WP(C)/6383/2025 WP(C)/5052/2025	ASWINI KUMAR LENKA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
214	D-WP(C)/4833/2025 WP(C)/5053/2025	EXECUTIVE ENGINEER (ELECTRICAL), BCDD II, TPCODL, BBSR VS DEEPAK KUMAR MALLICK	LALIT KUMAR MAHARANA VS	// 0 //
215	D-WP(C)/6333/2025 WP(C)/5054/2025	AMULYA KUMAR SAHOO VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION , BHADRAK	SIVA SANKAR CHAINI VS	// 0 //

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216	D-WP(C)/2320/2025 WP(C)/5055/2025	TAPAN KUMAR MANDAL VS TAHASILDAR, SALIPUR	VS	// 0 //
217	D-WP(C)/2749/2025 WP(C)/5056/2025	SULOCHANA ROUT VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
218	D-WP(C)/6365/2025 WP(C)/5057/2025	UMA SANKAR PANIGRAHY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
219	D-WP(C)/2753/2025 WP(C)/5058/2025	PUSPANJALI ACHARYA VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
220	D-WP(C)/6543/2025 WP(C)/5059/2025	KAMESWAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/6387/2025 WP(C)/5060/2025	LAMBODAR SETHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
222	D-WP(C)/6536/2025 WP(C)/5061/2025	AJAY KUMAR PATTANAYAK VS THE ASSESSING OFFICER CUM S.D.O.(COM) ELECTRICAL, TPCODL, KHANDAGIRI ELECTRICAL SUBDIVISION, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
223	D-WP(C)/6544/2025 WP(C)/5062/2025	GURU CHARAN NAYAK VS COLLECTOR AND D.M. KEONJHAR	RAKESH NAYAK VS	// 0 //
224	D-WP(C)/6076/2025 WP(C)/5063/2025	AMIYA KUMAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/6380/2025 WP(C)/5064/2025	NANDA KISHOR PATEL VS THE STATE POLLUTION CONTROL BOARD, BBSR	SIDHARTHA DAS VS	// 0 //
226	D-WP(C)/6550/2025 WP(C)/5065/2025	SONALI GARG VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
227	D-WP(C)/6552/2025	M/S ESL STEEL LTD., SUNDARGARH	SARADA PRASANNA SARANGI	//

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	WP(C)/5066/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/6395/2025 WP(C)/5067/2025	BHAGIRATHI PATRA VS LIC OF INDIA LTD., MUMBAI	UMA CHARAN MISHRA VS	// 0 //
229	D-WP(C)/6553/2025 WP(C)/5068/2025	M/S ESL STEEL LTD., SUNDARGARH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
230	D-WP(C)/6408/2025 WP(C)/5069/2025	SUDHANSU BEJ VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //
231	D-WP(C)/6554/2025 WP(C)/5070/2025	ALOK RANJAN NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
232	D-WP(C)/5830/2025 WP(C)/5071/2025	PRAKASH AGARWAL VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
233	D-WP(C)/6568/2025 WP(C)/5072/2025	NABAKRISHNA MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
234	D-WP(C)/6411/2025 WP(C)/5073/2025	SATYABHAMA BARIK VS STATE OF ODISHA	MAHENDRA PRASAD MOHANTY VS	// 0 //
235	D-WP(C)/6634/2025 WP(C)/5074/2025	GOPAL MISHRA VS STATE OF ODISHAN	DR.PURUSOTTAM CHULI VS	// 0 //
236	D-WP(C)/6051/2025 WP(C)/5075/2025	RABINDRANATH SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
237	D-WP(C)/4074/2025 WP(C)/5076/2025	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
238	D-WP(C)/6658/2025 WP(C)/5077/2025	PARBATI PADRA VS	ASHIT KUMAR DASH VS	// 0

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239	D-WP(C)/5409/2025 WP(C)/5078/2025	STATE OF ODISHA URMILA MOHANTA VS	RAMA CHANDRA JENA VS	// // 0
240	D-WP(C)/6657/2025 WP(C)/5079/2025	STATE OF ODISHA NAMITA RATH VS	DR.PURUSOTTAM CHULI VS	// // 0
241	D-WP(C)/5516/2025 WP(C)/5080/2025	STATE OF ODISHA BRAJA KISHORE BAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0
242	D-WP(C)/6406/2025 WP(C)/5081/2025	STATE OF ODISHA RAMANANDA MISHRA VS	AKSHAYA KUMAR JENA VS	// // 0
243	D-WP(C)/6403/2025 WP(C)/5082/2025	STATE OF ODISHA PRADIPTA PALEI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
244	D-WP(C)/6514/2025 WP(C)/5083/2025	STATE OF ODISHA LADI MURALI KRISHNA VS	BISWABIHARI MOHANTY VS	// // 0
245	D-WP(C)/5416/2025 WP(C)/5084/2025	STATE OF ODISHA AYUBO MANDAL VS	DHANESWAR BEHERA VS	// // 0
246	D-WP(C)/6394/2025 WP(C)/5085/2025	STATE OF ODISHA HARAPRIYA DASH VS	SANJIB KUMAR RATH VS	// // 0
247	D-WP(C)/6396/2025 WP(C)/5086/2025	STATE OF ODISHA JAGANNATH BAL VS	PURNA CHANDRA BEHERA VS	// // 0
248	D-WP(C)/6538/2025 WP(C)/5087/2025	STATE OF ODISHA SAILESH CHANDRA NAIK VS	JITENDRA KUMAR DIGAL VS	// // 0
249	D-WP(C)/6539/2025 WP(C)/5088/2025	STATE OF ODISHA DWIJABAR ROUT VS	KRISHNA CHANDRA SAHU VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/6381/2025 WP(C)/5089/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
251	D-WP(C)/2632/2025 WP(C)/5090/2025	HASHISA BEGUM VS STATE OF ODISHA	DR. SUJATA DASH VS	// 0 //
252	D-WP(C)/6562/2025 WP(C)/5091/2025	BENUDHAR THAPA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
253	D-WP(C)/6681/2025 WP(C)/5092/2025	KHURSID BEGUM VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
254	D-WP(C)/6772/2025 WP(C)/5093/2025	DRIEMS UNIVERSITY, CUTTACK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
255	D-WP(C)/3939/2025 WP(C)/5094/2025	KABULI BARIK VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //
256	D-WP(C)/6230/2025 WP(C)/5095/2025	KSHIROD CHANDRA NANDA VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
257	D-WP(C)/6726/2025 WP(C)/5096/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
258	D-WP(C)/5852/2025 WP(C)/5097/2025	MANGULI CHARAN SINGH VS STATE OF ODISHA	PRADEEPTA KUMAR SWAIN VS	// 0 //
259	D-WP(C)/6508/2025 WP(C)/5098/2025	BABU MALIKA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
260	D-WP(C)/5744/2025 WP(C)/5099/2025	HRUSHIKESH MISHRA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
261	D-WP(C)/6512/2025	RAMA KANTA DAS	BISWABIHARI MOHANTY	//

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	WP(C)/5100/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5933/2025 WP(C)/5101/2025	M/S.SHRI BIRANCHI NATH PANIGRAHI, RAYAGADA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), KORAPUT RANGE	ARUN KUMAR ACHARYA VS	// 0 //
263	D-WP(C)/6557/2025 WP(C)/5102/2025	ANUPAMA KHAMARI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
264	D-WP(C)/6531/2025 WP(C)/5103/2025	BKS ENTERPRISES,ANGUL VS ENERGSTATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
265	D-WP(C)/6644/2025 WP(C)/5104/2025	BISHNU BARIK VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
266	D-WP(C)/6152/2025 WP(C)/5105/2025	ASHOK GHOSH VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// 0 //
267	D-WP(C)/6558/2025 WP(C)/5106/2025	UGRESHAN KUDAI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
268	D-WP(C)/6153/2025 WP(C)/5107/2025	M/S. PRATAP KUMAR SAMANTARAY, PURI VS SUPDT. OF CENTRAL PURI CIRCLE, PURI	MADHAB LAL AGARWAL VS	// 0 //
269	D-WP(C)/895/2025 WP(C)/5108/2025	ANIL KUMAR DAS VS BRANCH MANAGER, MAHINDRA AND MAHINDRA FINANCE SERVICE LTD., CHANDI KHOLE BRANCH, JAJPUR	RANJAN KUMAR NAYAK VS	// 0 //
270	D-WP(C)/6567/2025 WP(C)/5109/2025	AKHAYA KUMAR TAREI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
271	D-WP(C)/6561/2025 WP(C)/5110/2025	TRILOCHAN RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
272	D-WP(C)/6611/2025 WP(C)/5111/2025	GOURA CHANDRA SI @ GOURAMOHAN SI VS	BIDESH RANJAN BEHERA VS	// 0

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273	D-WP(C)/6616/2025 WP(C)/5112/2025	STATE OF ODISHA SHREEKSHETRA SCHOOL OF NURSING, KENDRAPARA VS	SAGARIKA SAHOO VS	// // 0
274	D-WP(C)/6589/2025 WP(C)/5113/2025	STATE OF ODISHA SIDHARTHA PRUSTY VS	SAILABALA JENA VS	// // 0
275	D-WP(C)/4742/2025 WP(C)/5114/2025	STATE OF ODISHA SAKUNTALA GAMANGO VS	SUKANTA KUMAR MISHRA VS	// // 0
276	D-WP(C)/6659/2025 WP(C)/5115/2025	STATE OF ODISHA NIRANJAN ROUT VS	BIBHU PRASAD DAS VS	// // 0
277	D-WP(C)/6667/2025 WP(C)/5116/2025	STATE OF ODISHA M/S. FLUX MINERALS, SUNDERGARH VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
278	D-WP(C)/6590/2025 WP(C)/5117/2025	STATE OF ODISHA UTTAM BISWAL VS	KAMAL BEHARI PANDA VS	// // 0
279	D-WP(C)/6525/2025 WP(C)/5118/2025	STATE OF ODISHA NIRANJAN NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
280	D-WP(C)/6415/2025 WP(C)/5119/2025	STATE OF ODISHA SANGEETARANI PARIDA VS	BIJAY KUMAR MOHANTY VS	// // 0
281	D-WP(C)/6666/2025 WP(C)/5120/2025	STATE OF ODISHA NARAYAN ROUT VS	BIBHU PRASAD DAS VS	// // 0
282	D-WP(C)/6591/2025 WP(C)/5121/2025	STATE OF ODISHA DR. NIRANJAN TRIPATHY VS	DWARIKA PRASAD MOHANTY VS	// // 0
283	D-WP(C)/6578/2025 WP(C)/5122/2025	STATE OF ODISHA DIBHAGI SINKU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // 0 //

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284	D-WP(C)/6493/2025 WP(C)/5123/2025	MADHU MURMU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
285	D-WP(C)/6821/2025 WP(C)/5124/2025	GANESWAR BHOI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
286	D-WP(C)/6597/2025 WP(C)/5125/2025	GOBARDHAN KISAN VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //
287	D-WP(C)/6604/2025 WP(C)/5126/2025	AJYA KUMAR MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
288	D-WP(C)/6623/2025 WP(C)/5127/2025	SATYARANJAN NAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	D-WP(C)/6626/2025 WP(C)/5128/2025	JSW ENERGY (UTKAL) LTD., JHARSUGUDA VS CENTRAL ELECTRICITY REGULATORY COMMISSION., NEW DELHI	SARADA PRASANNA SARANGI VS	// 0 //
290	D-WP(C)/5063/2025 WP(C)/5129/2025	ASHUTOSH DAS VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
291	D-WP(C)/6637/2025 WP(C)/5130/2025	PRATUL CHANDRA TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
292	D-WP(C)/6765/2025 WP(C)/5131/2025	PRABHA XESS VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
293	D-WP(C)/6825/2025 WP(C)/5132/2025	DILIP KUMAR SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL),BBSR	BIKASH JENA VS	// 0 //
294	D-WP(C)/6624/2025 WP(C)/5133/2025	BANAMALI PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
295	D-WP(C)/6639/2025	SOUMITRI PADHAN	DR.PURUSOTTAM CHULI	//

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	WP(C)/5134/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/6632/2025 WP(C)/5135/2025	ANUPAMA PANDA VS SANTANU PANIGRAHI	PRATIK DASH VS	// 0 //
297	D-WP(C)/6724/2025 WP(C)/5136/2025	BIKASH KUJUR VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
298	D-WP(C)/6671/2025 WP(C)/5137/2025	SUBHENDRA KUMAR ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
299	D-WP(C)/6676/2025 WP(C)/5138/2025	SURA PRASAD TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
300	D-WP(C)/6678/2025 WP(C)/5139/2025	BASANTI SWAIN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
301	D-WP(C)/6653/2025 WP(C)/5140/2025	PRADEEP KUMAR SWAIN VS THE GENERAL MANAGER JAGANNATH AREA MCL	SOUMYA JYOTI BISWAL VS	// 0 //
302	D-WP(C)/6654/2025 WP(C)/5141/2025	DR.PURUSOTTAM MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
303	D-WP(C)/5479/2025 WP(C)/5142/2025	ULLAS CHANDRA ROUT VS DIRECTOR GENERAL OF POLICE, CRPF, C.G.O. COMPLEX, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
304	D-WP(C)/6655/2025 WP(C)/5143/2025	NIRANJAN ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
305	D-WP(C)/6675/2025 WP(C)/5144/2025	MOUSUMI BEHERA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
306	D-WP(C)/6563/2025 WP(C)/5145/2025	M/S DILLIP PHARMACEUTICALS., KHORDHA VS	SARADA PRASANNA SARANGI VS	// 0

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307	D-WP(C)/6674/2025 WP(C)/5146/2025	UNION OF INDIA DR.DEBI PRASANNA BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()
308	D-WP(C)/5515/2025 WP(C)/5147/2025	BIMALA PARIDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
309	D-WP(C)/2649/2025 WP(C)/5148/2025	SURYAKANTA PARIDA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// () //
310	D-WP(C)/6593/2025 WP(C)/5149/2025	PRADIP KUMAR PATRA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// () //
311	D-WP(C)/6673/2025 WP(C)/5150/2025	TUNA CHANDRA JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //
312	D-WP(C)/6822/2025 WP(C)/5151/2025	BANTIRAJ SETH VS UNION OF INDIA	SAGARIKA SAHOO VS	// () //
313	D-WP(C)/6114/2025 WP(C)/5152/2025	GAGAN BIHARI RATH VS STATE OF ODISHA	SANGRAM JENA VS	// () //
314	D-ABLAPL/4862/2025 ABLAPL/1864/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	BALICHANDRAPUR /34 /2025 () //
315	D-ABLAPL/4815/2025 ABLAPL/1865/2025	DIBAKAR DAS VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CUTTACK SADAR /69 /2025 () //
316	D-ABLAPL/4868/2025 ABLAPL/1866/2025	SK. KALU @ SK. SAPAJUDHIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BASTA /194 /2024 () //
317	D-ABLAPL/4886/2025 ABLAPL/1867/2025	JALIA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /108 /2024 () //

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318	D-ABLAPL/4820/2025 ABLAPL/1868/2025	SATYABRATA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
319	D-ABLAPL/4887/2025 ABLAPL/1869/2025	UPENDRA NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	MARINE PS ARAKHAKUDA /10 /2025 () //
320	D-ABLAPL/4821/2025 ABLAPL/1870/2025	ASIT KUMAR ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
321	D-ABLAPL/4879/2025 ABLAPL/1871/2025	SK. SEHENBAJ @ SEHENAWAZ AHEMAD VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BALICHANDRAPUR /301 /2023 () //
322	D-ABLAPL/4891/2025 ABLAPL/1872/2025	SK. MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /438 /2024 () //
323	D-ABLAPL/4889/2025 ABLAPL/1873/2025	SACHIDANANDA MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /42 /2025 () //
324	D-ABLAPL/4907/2025 ABLAPL/1874/2025	AMBIKA PRASAD RAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S. BUXIBAZAR /2 /2025 () //
325	D-ABLAPL/4824/2025 ABLAPL/1875/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /27 /2025 () //
326	D-ABLAPL/4830/2025 ABLAPL/1876/2025	SIBU BEHERA @ SANTAN BEHERA @ PACHIA VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	ATHGARH /368 /2024 () //
327	D-ABLAPL/2979/2025 ABLAPL/1877/2025	BINOD KUMAR ROUT VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /53 /2007 () //
328	D-ABLAPL/4838/2025 ABLAPL/1878/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHAIRA /30 /2025 () //
329	D-ABLAPL/4880/2025	ARUN KUMAR MISHRA	BADRINARAYAN PANDA	//0

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	ABLAPL/1879/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4751/2025 ABLAPL/1880/2025	MANAS AMAT@MANAS RANJAN AMAT VS STATE OF ODISHA	BIBHUTI BHUSHAN PATTNAYAK VS	TIKABALI /107 /2024 () //
331	D-ABLAPL/4614/2025 ABLAPL/1881/2025	APALI ROUT VS STATE OF ODISHA	ABHIMANYU KHATUA VS	/ /0 () //
332	D-ABLAPL/4332/2025 ABLAPL/1882/2025	BHIMA PANGI @ MOHARIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /98 /2019 () //
333	D-ABLAPL/4926/2025 ABLAPL/1883/2025	ARJUN PRUSTY VS STATE OF ODISHA	S.S.RAY (2) VS	KHANDAGIRI P.S. /122 /2021 () //
334	D-ABLAPL/4928/2025 ABLAPL/1884/2025	KANHU CHARAN SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /50 /2025 () //
335	D-ABLAPL/4937/2025 ABLAPL/1885/2025	PUSPA RAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /163 /2023 () //
336	D-ABLAPL/4938/2025 ABLAPL/1886/2025	BHABANI SANKAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	RARUAN /9 /2025 () //
337	D-ABLAPL/4962/2025 ABLAPL/1887/2025	PANCHANAN PRADHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOCHHAPADA /27 /2025 () //
338	D-ABLAPL/4964/2025 ABLAPL/1888/2025	BAPI KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /62 /2025 () //
339	D-ABLAPL/4406/2025 ABLAPL/1889/2025	SUNIL KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BALIANTA P.S. /478 /2022 () //
340	D-ABLAPL/3687/2025 ABLAPL/1890/2025	RANJAN BARIK VS	BASANTA KUMAR DAS VS	JHARPOKHARIA /17 /2025 ()

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341	D-ABLAPL/4908/2025 ABLAPL/1891/2025	STATE OF ODISHA SWARAJ @ SARAJU NAIK @ SAROJ KU NAIK VS	PRIYA RANJAN SINGH VS	// MOTANGA /512 /2024 ()
342	D-ABLAPL/4936/2025 ABLAPL/1892/2025	STATE OF ODISHA SUKHARANJAN DAS VS	ASIT KUMAR JENA VS	// MALKANGIRI SADAR /94 /2024 ()
343	D-ABLAPL/4952/2025 ABLAPL/1893/2025	STATE OF ODISHA YUSUF KHAN VS	JUGALA KISHORE PANDA VS	// BERHAMPUR TOWN /48 /2025 ()
344	D-ABLAPL/3890/2025 ABLAPL/1894/2025	STATE OF ODISHA SUBRAT SHEET @ BADAL VS	DEEPAK KU SAHOO VS	// KAMARDA /68 /2020 ()
345	D-ABLAPL/4949/2025 ABLAPL/1895/2025	STATE OF ODISHA SAROJ KUMAR SAHOO @ SAROJ SAHOO VS	JUGALA KISHORE PANDA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
346	D-ABLAPL/5034/2025 ABLAPL/1896/2025	STATE OF ODISHA ROSHAN KUMAR SAHU @ ROSHAN SAHU VS	RASHMI RANJAN SINHA VS	2(A)CC/0000023/2025 barpalli /42 /2025 ()
347	D-ABLAPL/4772/2025 ABLAPL/1897/2025	STATE OF ODISHA PRAGNYA PARAMITA PRADHAN VS	BHARAT JALLI VS	// BANAPUR P.S. /34 /2025 ()
348	D-ABLAPL/3361/2025 ABLAPL/1898/2025	STATE OF ODISHA KAILASH BEHERA VS	RATNAKAR SAMANTASINGHAR VS	// INFOVALLY UPD BHUBANESWAR /16 / ()
349	D-ABLAPL/4911/2025 ABLAPL/1899/2025	STATE OF ODISHA ASISH BISWAL VS	SANJIT MISHRA VS	// SATYABADI /22 /2025 ()
350	D-ABLAPL/4939/2025 ABLAPL/1900/2025	STATE OF ODISHA SK. RAHIMUDDIN VS	ARIJEET MISHRA VS	// KOREI /21 /2025 ()
351	D-ABLAPL/5012/2025 ABLAPL/1901/2025	STATE OF ODISHA OMKARNATH TRIPATHY VS	JAYADEBA BEHERA VS	// ATHAMALLIK /39 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/4940/2025 ABLAPL/1902/2025	SK. TAHIRUDDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /21 /2025 () //
353	D-ABLAPL/4917/2025 ABLAPL/1903/2025	RASHMI RANJAN DAS @ MITHUN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BALIANTA P.S. /484 /2024 () //
354	D-ABLAPL/4915/2025 ABLAPL/1904/2025	YUDHISTHIRA MAHARANA @ MANAS MAHARANA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /268 /2024 () //
355	D-ABLAPL/4918/2025 ABLAPL/1905/2025	DILLIP KUMAR BASKEY VS STATE OF ODISHA	RAKESH BEHERA VS	UDALA /326 /2023 () //
356	D-ABLAPL/4504/2025 ABLAPL/1906/2025	KESHAB SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /38 /2025 () //
357	D-ABLAPL/3480/2025 ABLAPL/1907/2025	SK. MEHMOOD VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	BALICHANDRAPUR /532 /2024 () //
358	D-ABLAPL/4990/2025 ABLAPL/1908/2025	KEDAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUDEN /7 /2025 () //
359	D-ABLAPL/5017/2025 ABLAPL/1909/2025	BAUNA@PRAKASH MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PATTAMUNDAI /32 /2025 () //
360	D-ABLAPL/4909/2025 ABLAPL/1910/2025	NIKHIL PANI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	NANDANKANAN /39 /2025 () //
361	D-ABLAPL/5018/2025 ABLAPL/1911/2025	SUSURI BEHERA @ SUSIL BEHERA @ TUNA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /17 /2025 () //
362	D-ABLAPL/4912/2025 ABLAPL/1912/2025	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	TAPAN JYOTI PANI VS	/ /0 () //
363	D-ABLAPL/5023/2025	LAXMIDHAR SWAIN	SMRUTI RANJAN ROUT	MAHANGA /218 /2023

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	ABLAPL/1913/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4947/2025 ABLAPL/1914/2025	BALIA @ AKSHAYA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar)
365	D-ABLAPL/4955/2025 ABLAPL/1915/2025	SIBA PRASAD JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	2(A)CC/000077/2019 BALIAPAL /136 /2019 ()
366	D-ABLAPL/4991/2025 ABLAPL/1916/2025	DEEPAK KUMAR BEHERA @ SILU SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /18 /2025 ()
367	D-ABLAPL/4811/2025 ABLAPL/1917/2025	MINA ROUT @ DEI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// KAKATAPUR /27 /2025 ()
368	D-ABLAPL/4878/2025 ABLAPL/1918/2025	DIBAKAR SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// R.UDAYAGIRI /131 /2024 ()
369	D-ABLAPL/5060/2025 ABLAPL/1919/2025	DEEPAK KUMAR PARIDA VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// BALIKUDA /26 /2025 ()
370	D-ABLAPL/5009/2025 ABLAPL/1920/2025	RAKESH SWAIN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// DHENKANAL TOWN /866 /2024 ()
371	D-ABLAPL/5029/2025 ABLAPL/1921/2025	DR. PURNENDU SEKHAR BISWAS VS STATE OF ODISHA(VIG.)	RANJAN KUMAR NAYAK VS	// ROURKELA VIGILANCE /16 /2024 ()
372	D-ABLAPL/2109/2025 ABLAPL/1922/2025	SK.ABDUL RAFUDIN @ SHAIK ABDUL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DABUGAM /192 /2024 ()
373	D-ABLAPL/5030/2025 ABLAPL/1923/2025	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// ATHGARH /33 /2025 ()
374	D-ABLAPL/5031/2025 ABLAPL/1924/2025	SK.KALU @ SK. SAPAJUDHIN VS	SUSANTA KUMAR TRIPATHY VS	// BALIAPAL /261 /2024 ()

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375	D-ABLAPL/5042/2025 ABLAPL/1925/2025	STATE OF ODISHA BANDAN KUMAR DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /40 /2025 () //
376	D-ABLAPL/3819/2025 ABLAPL/1926/2025	SURESH CHANDRA SAHU VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	PUINTALA /91 /2024 () //
377	D-ABLAPL/5036/2025 ABLAPL/1927/2025	SUDAM CHARAN PATRA @ SUDAM PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /331 /2022 () //
378	D-ABLAPL/4980/2025 ABLAPL/1928/2025	RAJESH KUMAR SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /18 /2025 () //
379	D-ABLAPL/5041/2025 ABLAPL/1929/2025	TRILOCHAN PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PAIKMAL /207 /2021 () //
380	D-ABLAPL/5048/2025 ABLAPL/1930/2025	SURAJ MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000277/2019
381	D-ABLAPL/5071/2025 ABLAPL/1931/2025	BAIDYANATH REDDY @ G.BAIDYANATH REDDY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /206 /2016 () //